

9
O.A. No. 164 of 2011

Order dated: 23.08.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....
The CAT Bar Association has informed that in view of the High Court Bar Resolution dated 22.08.2013 unanimously deciding that the Advocates shall abstain from Court work on 23.08.2013 as a mark of protest on the issue of circuit Bench of High Court, the Members of the CAT Bar Association also have decided not ~~to attend &~~ ^{to attend &} attain the court on 23.08.2013. *WS*

In view of the above, none appeared for the Respondents.

However, Mr. A.K.Sahoo, the applicant, appeared in person. By filing a memo dated 23.08.2013, he wants to withdraw this O.A. Prayer is allowed.

Q Accordingly, the O.A. is dismissed as withdrawn.

Sahoo,
MEMBER(Admn.)

Aleci
MEMBER(Judl.)

RK